कोटा (राजस्थान) में टेलीफोन कनेक्शन

4655. श्री ना० स्व० शर्मा :
श्री ओंकार लाल बेरवा :
श्री ओंकार सिंह :
श्री बेणीशंकर शर्मा :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा, (राजस्थान) मे विशेषतया भीमगंज मडी मे, टेलीफोन के कनेक्शनो के लिये कितने आवेदन पत्र अभी तक निलम्बित है,

(ख) यह आवेदन पत्र कब से निलम्बित हैं; और

(ग) ये कनेक्शन कब तक दिये जाने की सम्भावना है ?

संसद्-कार्य तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) 261; जिनमे से 44 भीमगंज मडी मे हैं ।

(ख) सब से पुराने आवेदन-पत्र की तारीख 8 फरवरी, 1964 है ।

(ग) जमीन के नीचे बिछे केबिल की क्षमता कम होने के कारण कनेक्शन देना रोक दिया गया है । चूंकि जमीन के नीचे बिछाये जाने वाले केबिल की सप्लाई की स्थिति अनिश्चित है, अतः पूरी मांग को पूरा करने का कोई निश्चित समय नहीं बताया जा सकता । फिर भी प्रतीक्षा-सूची के सभी आवेदकों को यथासंभव शीघ्र कनेक्शन देने के प्रयत्न किये जायंगे ।

Amritsar-Delhi Direct Dialling System

4656. **Shri G. S. Dhillon:** Will the Minister of Communications be pleased to state

(a) whether any steps are being taken to meet the long-standing demand of the telephone subscribers of Amritsar for the Subscriber's Truk Dialling Service between Amritsar and Delhi: and

(b) if so, the time limit by which this plan will be carried through?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Yes, Sir Steps are being taken to introduce Subscriber Trunk Dialling between Amritsar and New Delhi. The connected works are in progress.

(b) The work is expected to be completed by the end of 1968

Incidence of Crimes in Delhi

4657 **Shri M. L. Sondhi:**
Shri Hukam Chand Kachwai:
Shri Ram Singh Ayarwal:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the incidence of crimes involving the deprivation of taxi cabs at night is on the increase, and

(b) if so, the steps Government propose to put a check to this development?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) One case of deprivation of taxi was reported to the Police during the period 1st January, 1967 to 15th June. 1967 as against nil in the corresponding period of last year.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-923/67*].